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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 10532/2021

THE NAVAL TECHNICAL OFFICERS CGHS LTD..... Petitioner
Through: Mr. Vivek Kumar Tandon and
Ms.Mamta Tandon, Advocates.

versus

THE REGISTRAR OF COOPERATIVE SOCIETIES

..... Respondent

Through: Mr. Naushad Ahmed Khan, Additional Standing Counsel with Mr. Zahid and Ms. Manisha Chauhan, Advocates.

% ORDER 12.01.2022

Proceedings have been conducted through video conferencing.

The Hon'ble Division Bench (Coram: Hon'ble the Chief Justice and Hon'ble Ms. Justice Jyoti Singh) could not assemble today.

List on 19.04.2022.

By Order

(COURT MASTER)

JANUARY 12, 2022 rk